

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 388 OF 2018 &
IA NO. 1879 OF 2018**

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Teesta Urja Limited

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankit Saini

Counsel for the Respondent(s): Mr. Divyansh Bhatt for R-2

Mr. Anand K. Ganesan for R-8

Mr. R. B. Sharma for R-11

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019.**

**(S. D.Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**